

(2026) 01 MAN CK 0716

Manipur High Court

Case No: Revision Petition (C.R.P. Art.227) No. 48 Of 2024, Miscellaneous Case Revision
Petition (CRP Art. 227)) No. 84 Of 2024

Masangthei Khullakpa

APPELLANT

Vs

Solun Kuki

RESPONDENT

Date of Decision: Jan. 21, 2026

Hon'ble Judges: M. Sundar, CJ

Bench: Single Bench

Advocate: N. Deepika, K. Kopham

Judgement

M. Sundar, CJ

[1] **Matter mentioned when the Single sitting commenced.**

[2] Ms. N. Deepika, learned counsel for petitioner requests for an adjournment citing inconvenience for the arguing counsel.

[3] Mr. K. Kopham, learned counsel for respondent does not oppose the request for adjournment.

[4] Afore-referred request of learned counsel for petitioner acceded to.

[5] List on 17.03.2026.